## CENTRAL ADMINISTRATIVE TRIBUNAL LUCKNOW BENCH, LUCKNOW

CCP No. 332/00041/2017 In Original Application No. 556/2014

This, the 28th day of January, 2020

Hon'ble Ms. Jasmine Ahmed, Member (Judicial)

Hon'ble Mr. Devendra Chaudhry, Member (Administrative).

- 1. Ashok Kumar Yadav, aged about 29 years s/o Sri Paras Ram Yadav R/O E-70 Ravi Khand Eldeco Colony Udyan-I Bangla Bazar, Lucknow.
- 2. Himanshu Singh aged about 31 years s/o Sri Munna Lal r/o Vill & Post-Gabraha, District- Kanpur Nagar.

..Applicants

By Advocate: Sri Praveen Kumar.

Vs.

- 1. Sri M.C. Chauhan General Manager Northern Railway Baroda House New Delhi.
- 2. Sri Vivek Khare Chief Works Manager N. Railway Locomotive workshop Charbagh Lucknow.

....Respondents

By Advocate: xxx.

Order [Oral]

## Hon'ble Ms. Jasmine Ahmed, Member (Judicial)

Leaned counsel for the applicant very fairly states that the order dated 17.12.2015 passed by this Tribunal in O.A. No. 556/2014 has been fully complied with. Accordingly, CCP is dismissed. Notices issued to the respondents stand discharged.

member (A)

Member (J)

JNS